## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 1067/(MAH)/2017

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: M/s. Gokuldas K. Udeshi Investments

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Ajit Singh Advolutes for Jawas 1/15 Petitioner

Kanga & G.

## COMMON ORDER

C.P. No. 1067/230-232/NCLT/MB/MAH/2017 C.P. No. 1068/230-232/NCLT/MB/MAH/2017 C.P. No. 1069/230-232/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- He represented that the matter be kept on 15.12.2017.
- Hence the matter is posted to 15.12.2017.

Sd/-

08.12.2017

Aah

**BHASKARA PANTULA MOHAN** 

Member (Judicial)